

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI**

**BENCH**  
**COURT III**

23. I.A. 71/2021  
IN  
C.P.(IB)-949(MB)/2020

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)  
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **12.04.2021**.

NAME OF THE PARTIES: Fonty Supply Chain Solutions Pvt Ltd  
V/s  
Future Supply Chain Solutions Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

Counsel for the applicant, Mr. Yash Badkur and counsel for the respondent,  
Ms. Nisha Kaba are present through virtual hearing.

At the request of the parties. List this matter on 06.05.2021.

Sd/-  
SHYAM BABU GAUTAM  
Member (Technical)

Sd/-  
H.V. SUBBA RAO  
Member (Judicial)